

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 29<sup>th</sup> August, 2014

No.HC.VII-143/2014/ 6406 /A. In the interest of administration, Shri Haulungmuan Zasel, LDA, in the Office of the District and Sessions Judge, Nalbari, is transferred to the Office of the District and Sessions Judge, Cachar, Silchar, as LDA, vice Shri Ajit Kumar Deka transferred.

Shri Haulungmuan Zasel will join at his new place of posting immediately.

No.HC.VII-143/2014/ 6407 /A. In the interest of administration, Shri Ajit Kumar Deka, LDA, in the Office of the District and Sessions Judge, Cachar, Silchar, is transferred to the Office of the District and Sessions Judge, Nalbari, as LDA, vice Shri Haulungmuan Zasel transferred.

Shri Ajit Kumar Deka will join at his new place of posting immediately.

(N.B. The seniority of Shri Haulungmuan Zasel and Shri Ajit Kumar Deka will be decided by the District and Sessions Judges of Cachar and Nalbari on the basis of their initial date of joining in the service. Further, the concerned employees will not be entitled to claim T.A. and D.A. as the transfer is made on their request.)

By Order,  
Sd/- Sanjay Hazarika,  
**JOINT REGISTRAR (VIGILANCE)**

Memo No.HC.VII-143/2014/ 6408 - 6422 /A.

Dated 29.08.2014

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Cachar, Silchar. (He is requested to release Shri Ajit Kumar Deka, LDA, in order to enable him to join at his new place of posting immediately)
4. The District and Sessions Judge, Nalbari. (He is requested to release Shri Haulungmuan Zasel, in order to enable him to join at his new place of posting immediately)
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, Cachar, Silchar
7. The Chief Judicial Magistrate, Nalbari
8. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
9. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
10. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
12. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Administration), Gauhati High Court, Guwahati
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
14. Shri Haulungmuan Zasel, LDA, Office of the District and Sessions Judge, Nalbari
15. Shri Ajit Kumar Deka, LDA, Office of the District and Sessions Judge, Cachar, Silchar

 29/8/14  
**JOINT REGISTRAR (VIGILANCE)**

29/8/2014